

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. **Company Petition/92/2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - Spozot India Private Limited**  
**V/s**  
**The Registrar of Companies Pune**

**Section: - 441 of the Companies Act, 2013**

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**ORDER**

**Company Petition/92/2024: -**

**Presence: -**

Adv. Avinash R Khanolkar

.... Petitioner through VC.

None Present

..... Respondent.

The registry is directed to issue court notice to the RoC, intimating the next date of hearing. List this matter on **23.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**